

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SARE FACILITY (GURGAON) SERVICES PRIVATE LIMITED

SI No.	PARTICULARS	DETAILS
1	Name of corporate debtor	SARE FACILITY (GURGAON) SERVICES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	15.09.2010
3	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U93030DL2010PTC208273
5	Address of the registered office and principal office (if any) of corporate debtor	6, 383 C, Bank Street, Munirka, New Delhi-110067 (THIS OFFICE IS CLOSED)
6	Date of closure of Insolvency Resolution Process	17.03.2022
7	Liquidation commencement date of corporate debtor	17.03.2022
8	Name and registration number of the insolvency professional acting as liquidator	Bikram Singh Gusain IBBI/IPA-002/IP-N00011/2016-17/10015
9	Address and e-mail of the liquidator, as registered with the Board	A-1003, Spring Valley Apartments, Plot No. 3-C, Sector 11, Dwarka, New Delhi 110075 E-mail: bikramgusain@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Bikram Singh Gusain c/o Yogakshem Insolvency Professionals LLP UGF 1/15, (Near Punjab National Bank), Tilak Nagar, New Delhi- 110018 E-mail: liquidatorsarefacility@yahoo.com
11	Last date for submission of claims	16.04.2022

Notice is hereby given that the Hon'ble National Company Law Tribunal National Company Law Tribunal, New Delhi Bench, Court IV has ordered the commencement of liquidation of M/s Sare Facility (Gurgaon) Services Private Limited on 17.03.2022.

The stakeholders of M/s Sare Facility (Gurgaon) Services Private Limited, are hereby called upon to submit their claims with proof on or before 16.04.2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims may be submitted in their specific Forms C, D, E, F and G in terms of Regulation 17, 18, 19 and 20 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. Form C by Operational Creditors (except Workmen and Employees), Form D by Financial Creditors, Form E by a Workman or an Employee, Form F by Authorized Representatives of workmen and Employees and Form G by other Stakeholders. The claim forms can be downloaded from IBBI website- <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claim shall attract penalties.

Date: 21.03.2022

Name and Signature of Liquidator: Bikram Singh Gusain

Place: New Delhi

Regn.No. IBBI/IPA-002/IP-N00011/2016-17/10015